

EMPLOYEES' FAMILY PENSION (2ND AMENDT.) SCHEME, 1976

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): I beg to lay on the Table a copy of the Employees' Family Pension (Second Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. G.S.R. 427 in Gazette of India dated the 20th March, 1976, under sub-section (2) of section 7 of the Employees' Provident fund and Family Pension Fund Act, 1952. [Placed in Library. See No LT-10674/76.]

BOMBAY ELECTRICITY DUTY (GUJARAT AMENDMENT) ACT, 1976

ऊर्जा मंत्रालय में उप-मंत्री (प्रो० सिद्धेश्वर प्रसाद) में गुजरात राज्य विधान मंडल (शक्तियों का प्रत्यायोजन) अधिनियम, 1976 की धारा 3 की उपधारा (3) के अन्तर्गत बम्बई विद्युत शुल्क (गुजरात समोधन) अधिनियम 1976 (हिन्दी तथा अंग्रेजी सम्करण) (1976 का राष्ट्रपति का अधिनियम संख्या 6) की एक प्रति जो दिनांक 31 मार्च, 1976 के भारत के राजपत्र में प्रकाशित हुआ था, सभा पटल पर रखता हूँ।

[Placed in Library. See No LT-10671/76.]

TAMIL NADU ADDITIONAL ASSESSMENT AND ADDITIONAL WATER-CESS (AMENDMENT) ACT, 1976

प्रो० सिद्धेश्वर प्रसाद में, श्री केदार नाथ सिंह की ओर से, तमिल नाडू

राज्य विधान मंडल (शक्तियों का प्रत्यायोजन) अधिनियम, 1976 की धारा 3 की उपधारा (3) के अन्तर्गत तमिलनाडू अतिरिक्त निर्धारण तथा अतिरिक्त जल उपकर (संशोधन) अधिनियम, 1976 (हिन्दी तथा अंग्रेजी सम्करण) (1976 का राष्ट्रपति का अधिनियम संख्या 4) की एक प्रति जो दिनांक 31 मार्च 1976 के भारत के राजपत्र में प्रकाशित हुआ था, सभा पटल पर रखता हूँ।

[Placed in Library. See No. LT-10670/76.]

NOTIFICATION UNDER CUSTOMS ACT, 1962 WITH EXPLANATORY MEMORANDUM

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy of Notification No. 66/76-Customs [G.S.R 292(E)] (Hindi and English versions) published in Gazette of India dated the 14th April, 1976 under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. See No. LT-10676/76.]

12.11 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Twenty-sixth Report have recommended that leave of absence be granted to the follow-

ing Members for the periods indicated against each:

- (1) Shrimati Gayatri Devi . . . 31st July to 7th August, 1975 (Fourteenth Session); 5th January to 6th February, 1976 (Fifteenth Session) and 8th to 25th March, 1976 (Sixteenth Session).
- (2) Shri C. Chittibabu . . . 7th January to 6th February, 1976 (Fifteenth Session) and 8th March to 4th April, 1976 (Sixteenth Session).
- (3) Shri M. dhu Dandevate . . . 6th February, 1976 (Fifteenth Session); 8th March to 15th April, 1976 and 26th April to 14th May, 1976 (Sixteenth Session).
- (4) Shri Shyamnanda Mishra . . . 6th February, 1976 (Fifteenth Session); 8th March to 15th April, 1976 and 26th April to 14th May, 1976 (Sixteenth Session).
- (5) Shri Murasoli Maran . . . 8th March to 15th April, 1976 and 26th April to 15th May, 1976 (Sixteenth Session).
- (6) Shri Morarji R. Desai . . . 15th to 22nd May, 1976 (Sixteenth Session).
- (7) Shri Samar Guha . . . 8th March to 15th April, 1976 and 26th April to 15th May, 1976 (Sixteenth Session).
- (8) Shri R. N. Goenka . . . 8th March to 15th April, 1976 and 26th April to 15th May, 1976 (Sixteenth Session).
- (9) Shri Jagannath Rao Joshi . . . 6th February, 1976 (Fifteenth Session); 8th March to 15th April, 1976 and 26th April to 14th May, 1976 (Sixteenth Session).
- (10) Shri Mohan Dharma . . . 3rd to 15th April, 1976 and 26th April to 22nd May, 1976 (Sixteenth Session).
- (11) Shri Hukam Chand Kachwal . . . 3rd to 15th April, 1976 and 26th April to 22nd May, 1976 (Sixteenth Session).
- (12) Shri Bhagirath Banwar . . . 15th to 22nd May, 1976 (Sixteenth Session).
- (13) Shri Janeshwar Misra . . . 16th March to 15th April, 1976 and 26th April to 22nd May, 1976 (Sixteenth Session).
- (14) Shri Jyotirmoy Bosu . . . 15th to 22nd May, 1976 (Sixteenth Session).
- (15) Shri Ram Dhar . . . 15th to 22nd May, 1976 (Sixteenth Session).
- (16) Dr. Jivraj Mehta . . . 16th to 22nd May, 1976 (Sixteenth Session).
- (17) Shri Mukhtiar Singh Malik . . . 15th to 22nd May, 1976 (Sixteenth Session).
- (18) Dr. Laxminarayan Pandeya . . . 15th to 22nd May, 1976 (Sixteenth Session).
- (19) Shri Phool Chand Verma . . . 15th to 22nd May, 1976 (Sixteenth Session).

COMMITTEE ON PUBLIC UNDERTAKINGS

EIGHT-THIRD REPORT AND MINUTES

SHRI NAWAL KISHORE SHARMA (Dausa): I beg to present the following Report and Minutes of the Committee on Public Undertakings:—

- (i) Eighty-third Report on Indian Diary Corporation.

- (ii) Minutes of the sittings of the Committee relating to the above Report.

PUBLIC ACCOUNTS COMMITTEE

TWO HUNDRED AND FIFTY, TWO HUNDRED AND SEVENTH, AND TWO HUNDRED AND NINTH REPORTS

SHRI H. N. MUKERJEE (Calcutta-